

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 231 /UHC/Admin.A/2008

Dated: November 28, 2008.

In continuation of earlier Notification No. 202/UHC/Admin. A/2008 dated 01.10.2008, it is further notified that District & Sessions Judge, Chamoli shall continue to hold additional charge of District & Sessions Judge, Rudraprayag till 28/02/2009.

By Order of Hon'ble the Chief Justice

Sd/-
(V.K. Maheshwari)
Registrar General.